

Anti-Dumping Appeal Nos.51524/2017, 51537/2017 and Anti
Dumping 51594/2017

IN THE CUSPTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing/Decision:7.11.2017

Anti-Dumping Appeal Nos.51524/2017, 51537/2017 and Anti Dumping
51594/2017

(Arising out of common Final Finding dated 20.03.2017 and notification
no.19/2017-Cus dated 12.05.2017 passed by the Designated Authority (DA),
Directorate General of Anti-Dumping and Allied Duties, Ministry of Commerce
& Industry, Udyog Bhawan, New Delhi)

M/s.Saint Gobain India Pvt.Ltd.
Gold Plus Glass Industry Ltd.
Hng Float Glass Ltd.

Appellant

Vs.

Designated Authority, DGAD, Mof

Respondent

Appearance:

Rep. by Shri Jitender Singh, Advocate for the appellants.

Rep. by Shri Ameet Siingh, Ms. Albeena Wali for Designated Authority.

Rep. by Shri Govind Dixit, DR for Revenue

Rep.by Shri Darpan Bhuyan, Advocate (R-3 & 6)

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Shri S.K. Mohanty, Member (Judicial)
Hon'ble Mr. B. Ravichandran, Member (Technical)

Final Order Nos.57725-57727/2017

Per Justice (Dr.) Satish Chandra:

Shri Jitender Singh, Id.Counsel representing all the three Domestic
Industries made a request to withdraw the appeals. Other parties have no objection.

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2. In the result, all the appeals filed by the Domestic Industry are dismissed as
withdrawn.

[Order dictated and pronounced in open court]

[Justice Dr. Satish Chandra]
President

[S.K. Mohanty]
Member (Judicial)

[B. Ravichandran]
Member (Technical)

Ckp.